

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1040 OF 2004

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New Delhi, this the 5th day of May, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Shri Jai Ram Mishra,
S/o Shri B.P. Mishra, (aged about 63 years)
Retired Investigator
Office of the D.C. Handicrafts,
Govt. of India, Ministry of Textile, New Delhi
Temporarily residing at
40/A, Mohammad Pur, Near Bhikaji Cama Place,
New Delhi.Applicant

(By Advocate : Shri Gyan Prakash)

Versus

1. Union of India through
Secretary Ministry of Textile,
Udyog Bhawan, Mohd. Rafi Marg,
New Delhi-110001.
2. The Development Commissioner (Handicrafts)
Office of the DC (Handicrafts)
Govt. of India, Ministry of Textile,
West Block 7, R.K. Puram,
New Delhi-110066.Respondents

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

The applicant Shri Jai Ram Mishra had superannuated three years ago. A chargesheet had been issued on 3.10.2001 just a few months before he superannuated. The applicant submitted the reply to the chargesheet on 5.10.2001. Thereafter as already referred to above, he had superannuated.

2. At this stage, we need not to delve into any other facts but suffice to say that on 25.8.2003, there was hearing before the Inquiry Officer. An order was passed directing the Presiding Officer to supply legible photo copies of the original documents

Ms Agarwal

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to the applicant. Since then we are informed that no further action has been taken.

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3. It hardly requires to be mentioned that inquiry should be completed at the earliest. But taking stock of the totality of the facts, we deem it unnecessary to issue a notice to show-cause while disposing of the present Original Application.

4. It is directed that the disciplinary authority will ensure that the inquiry is completed at the earliest preferably within six months of the receipt of a certified copy of this order subject to the applicant's cooperation in the same.

5. Subject to aforesaid, the present Original Application is disposed of at the admission stage itself.

R.K. Upadhyaya
(R.K. UPADHYAYA)
ADMINISTRATIVE MEMBER

V.S. Aggarwal
(V.S. AGGARWAL)
CHAIRMAN

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